

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
JOINT SITTING OF COURT NO. 1 & 2
FARIDKOT HOUSE
CAUSE LIST

Date: 13th October, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Appeal No.3 (T _{HC}) /2013 (PH)	M/s Munjal Showa Ltd. Vs Appellate Authority, Haryana State PCB & Ors.	Mr. Rajiv Dutta, Sr. Adv. along with Mr. Sapan Dhir, Adv. for Appellant Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 1 to 3 Mr. Siddhartha Dutta, Adv.
FOR ADMISSION			
2.	M.A. No. 1044/2015 in M.A. No. 671/2014 in Original Application No. 94/2014	Ravinder Yadav Vs. GNCTD & Ors.	Mr. Ravinder Yadav, Applicant in person
3.	Original Application No. 462/2015 (M.A. No. 1057/2015)	Hotels and Guest Houses Association Mahipalpur Vs. Delhi Pollution Control Committee & Ors.	Mr. Anunaya Mehta & Mr. Pankaj Sharma, Advs. for Applicant
AFTER NOTICE			
4.	Original Application No. 385/2015	Ram Shankar, Adv. Vs. Union of India & Ors.	Mr. Santhakumaran. A & Mr. Mayil Samy. K, Advs. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Mukesh Verma, Adv. for R-6
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 501/2014 (M.A No. 404/2015)	Anil Kumar Singhal Vs Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Mr. Abhishek Paruthi, Adv. for R-1 Ms. Savitri Pandey, Adv. for R – 2, 6, 7, 10 & 11 Mr. Pradeep Mishra, Adv. & Mr. Daleep Kr. Dhyani, Advs. for R – 3, 4 & 8 Ms. Sushma Singh, Adv. for R – 5 Mr. Rahul Verma, AAG for R – 12, 13 & 22 Mr. I. K. Kapila, Mr. Anil Kumar & Mr. Sarvesh Kumar, Advs. for R-15 & 16

FOR HEARING

6.	Original Application No. 59/2012 (M.A No. 203/2013, M.A No. 887/2013 & M.A No. 134/2015)	Vikrant Kumar Tongad Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Ritwick Dutta, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. M. Dutta, Adv. for R – 2 & 8 Ms. Savitri Pandey, Adv. for R - 3 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Ravindra Kumar, Adv. for R–6, 7 &9 Mr. Arun Bhardwaj, Sr. Adv. alongwith Mr. Pawan Upadhyay, Adv. for R - 8 Mr. Vivek K. Tamkha, Adv. for R – 10 Mr. B.V. Niren, Adv. for CGWA Mr. Avijit Bhushan, Adv. for UPDSIDC Mr. Ramesh Jerath, Adv. for Cosmic Mr. K.T.S. Tulsia, Sr. Adv. along with Mr. Pinaki Mishra, Sr. Adv. along with Mr. R. Chandrachand, Adv. for Noticee 1 Mr. Anil Divan, Sr. Adv. along with Mr. Ranvir Singh, Adv. for Noticee 3 Mr. Piyush Kumar, Adv. for Noticee 4 Ms. Amrita Panda, Adv. for Noticee 5 & 9 Mr. Rajiv Nayyer, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Noticee 7 Mr. Arun Bharadwaj, Sr. Adv. along with Mr. Pawan Upadhyay, Adv. for Noticee 8 Mr. Debesh Panda, Adv. for Noticee 10 Mr. Anmol Sinha, Adv. for Noticee 11 Mr. M. Salim, Adv. for Noticee 12 Mr. S.K. Agarwal, Adv. for Unit No. 30
7.	Appeal No. 55/2013	Dinesh Pandey Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Appellant Mr. Vikas Malhotra, Adv. for R - 1 Mr. Mukesh Verma, Adv. for R – 2 Mr. Abhishek Attrey, Adv. for R - 3 Mr. Rahul Verma, Adv. for R – 4
8.	Original Application No. 82/2013 (M.A No. 887/2014)	Aditya N. Prasad Vs Union of India & Ors.	Mr. Aditya N. Prasad, in person Mr. B.V. Niren, Adv. for R – 1 & 13 Ms. Puja Kalra, Adv. for R – 2 Ms. Maninder Acharya, Sr. Adv. along with Ms. Mini Pushkarma, Adv. for R- 3 Mr. Balendu Shekhar, Adv. for R - 4 Mr. Sanjay Dewan, Adv. for R – 5 Mr. Sunil Satyarthi, Adv. for R – 6 Ms. Sunita Ojha, Adv. for R - 7 Mr. P.L. Gautam, Adv. for R – 8 Mr. Rajiv Bansal, Adv. for R – 9 Ms. Manika Tripathi Pandey, Adv. for R-10 Mr. S. Nanda Kumar, Adv. for R – 11 Mr. D. Rajeshwar Rao, Adv. for R - 12 Mr. Vikas Malhotra, Adv. for R - 14 Mr. Sumeet Pushkarma, Adv. for R– 15 Mr. Ankur Gupta, Adv. for DMRC Mr. Ankur Chibber, Adv. for Delhi Univ. Ms. Manika Tripathi Pandey, Adv. for PWD Mr. Suresh Tripathy, Adv. for DJB
9.	Original Application No. 93/2014 (M.A No. 412/2014 & M.A. No. 1070/2015)	Nirmala Ganga Mata Sangh Society Vs State of Uttarakhand & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Mukesh Verma, Adv. for R – 1 Mr. Rahul Verma, Adv. for R - 2 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. Agney Sail, Adv. for R-5

10.	Original Application No. 116/2014 (M.A. No. 1054/2015)	Meera Shukla Vs Municipal Corporation, Gorakhpur & Ors.	Mr. M.C. Mehta, Adv. for Applicant Ms. Alpana Pandey, Adv. for R – 1 Ms. Pragati Neekhara, Adv. for R – 2 Mr. Rajeev Kr. Dubey, Adv. for R - 3 Ms. Savitri Pandey, Adv. for R – 4 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Gaurav Dhingra, Adv. for R-6 Mr. Abhishek Paruthi, Adv. for R – 7 Mr. A.K. Prasad, Adv. for R – 8 Mr. B. V. Niren, Adv. for CGWA
11.	Original Application No. 133/2014	Mukesh Yadav Vs State of U.P. & Ors.	Ms. Antima A. Bajaz, Adv. for Applicant Ms. Savitri Pandey, Adv. for R – 1 & 2 Mr. Ravindra Kumar, Adv. for R – 3 Mr. R.B. Singhal, Sr. Adv. along with Mr. Atif Suhrawardy, Adv. for R – 4 & 5 Mr. A.K. Prasad, Adv. for R – 6 & 7 Mr. Raj Kumar, Adv. with Mr. S. L. Gundli
12.	Review Application No. 06/2015 in Original Application No. 14/2013 (M.A No. 124/2015)	Narahari Tarai & Ors. Vs MoEF & Ors.	Mr. R.S. Suri, Sr. Adv. along with Ms. Pallavi Tayal Chadda, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. Rajkumar, Adv. for R – 3 to 5 Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R – 6 Mr. Raj Kumar Gupta, Adv. for R – 7 & 8 Mr. Rohit Choudhary, Adv. Mr. Rajkumar, Adv. & Mr. S. L. Gundli, SLO
13.	Appeal No. 45 / 2015	The Malt Company (India) Pvt. Ltd. Vs. Haryana State Pollution Control Board & Ors.	Mr. Aniruddha Deshmukh, Adv for Appellant Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-1 Mr. Rajkumar, Adv. for R-3 Mr. Vikas Malhotra, Adv. for MoEF
14.	Original Application No. 124/2015	Sumitra Devi Vs CPCB & Ors.	Ms. Isha Agarwal, Adv. for Applicant Mr. Raj Kumar, Adv. for R-1 Mr. Lokendra Singh Kachhawa, Adv. for R-3 Mr. Amit Lubhaya, Adv. for R-4 Mr. S. S. Shamsery, AAG for R-5 Mr. Anil Grover, AAG for R-6 to 8
15.	M.A. No. 787/2015 & M.A. No. 1006/2015 in Original Application No. 38/2011	Rohit Choudhury Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Reshmi Rea Sinha, Adv. for Applicant in M.A. No. 1006/2015 Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Navnit Kumar, Adv. for R-2 Mr. Parijat Singh, Adv. for R-4 Mr. Shuvodeep Roy, Adv. for R-5
16.	Original Application No. 436/2015 (M.A. No. 1012/2015)	Laxmener Singh Vs. State & Ors.	Mr. R.L. Chaudhary, H.R. Sidhu AG, Charu Gupta, Varun Sharma
17.	Appln 168(THC)/2013 (M.A. No. 36/2014)	Karan Singh Vs State & Ors.	T.S. Bhogal AG, Anil God, Vivek Singh Thakur, H.S. Chandel, Harish Sharma, Vivek Sharma
18.	Original Application No. 1/2014 (M.A. No. 3/2014 & M.A. No. 321/14)	Gram Panchayat Tutu Vs. State & Ors	Balraj Sharma AG, ASGI, H.S. Chandel, Charu Gupta, Harish Sharma, Vivek Sharma

19.	Appl.150/2014 (M.A. No. 509/2014 & M.A. No. 682/14)	Ajay Sipahiya & Ors Vs. U.O.I. & Ors.	In person ASGI, AG, K.B.Khajuria, Tara Singh Chauhan, A.R.Takar, Ankur Sharma, Nilika
20.	Appln 175(THC)/2013	Namita Maniktala Vs. State & Ors	Mr. Rajneesh Maniktala AG, Y.S.Thakur, K.S.Khajuria, Dinesh Thakur, T.S.Chauhan
21.	Appln.268(THC)/2013	Court on its own motion Vs. State & Ors	AG, Vivek Singh Thakur, Varun Rana
CASES OF COURT NO. 2			
AFTER NOTICE			
22.	Original Application No. 401/2015 (M.A. No. 1058/2015)	Gole Park Nikat Niwasi Kalyan Samiti Vs. State of U.P. & Ors.	Mr. Vikas Gaur & Mr. Aditya N. Prasad, Advs. for Applicant Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for R-1 to 4
23.	Original Application No. 437/2015 (M.A. No. 1022/2015 & M.A. No. 1023/2015)	Vishwa Vijay Singh Vs. U. P. Pollution Control Board & Ors.	Mr. D. K. Pandey, Adv. for Applicant Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Advs. for R-1
FOR COMPLETION OF PLEADINGS			
24.	Original Application No. 144/2015	Sh. Jaipal Singh Vs. Lt. Governor, Delhi & Ors.	Ms. Vandana Sehgal, Adv.for the Applicant Mr. Vishwendra Verma, Adv. for R-1. Mr. Sanjay Dewan, Adv. for R-3 to 5 Mr. Jagpal Singh, ASI, PS Vasantkunj Mr. Rajiv Bansal with Mr. Kush Sharma, Advs. for DDA
25.	Original Application No. 197/2014	Aviation Employees Co-operative House Building Society Ltd. Vs Commissioner, EDMC	Mr. S.N. Singhal, Adv. for Applicant Mr. Panchajanya Batra Singh, Adv. for R-1 Mr. Chanchal Sharma, Adv. for R-2 Mr. Narender Pal Singh, Adv. for R – 3 Mr. Sanjay Dewan, Adv. for Delhi Police Mr. Balendu Shekhar, Adv. for DPCC
FOR HEARING			
26.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015) & (Noticee No. 7, 8, 9, 10 & 18)	Vikrant Kumar Tongad Vs Delhi Metro Rail Corporation Ltd.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. Sanjeev Ralli, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv.

27.	Original Application No. 19/2014 (M.A No. 216/2015 & M.A. No. 1027/2015)	Dr. Kashmira Kakati Vs Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Ms. Vartika Sahay, Adv. for R– 2, 3, 9 & 10 Mr. Shuvodeep Roy, Adv. for R – 4 Mr. V.N. Koura, Adv. for R – 5 Mr. Ganesh Kamath, Adv. for R – 6 Mr. Gaurab Bengrit, Sr. Adv. along with Mr. Sri Harsha, Adv. for R – 7 Mr. Neeraj K. Gupta, Adv. for R – 8 Mr. U. Hazariea, Sr. Adv. along with Mr. Dharitry Phoota, Adv. for R – 11 Mr. Tavinder Sidhu, Adv. for NHAI
28.	Original Application No. 117/2014	Shantanu Sharma Vs Union of India & Ors.	Mr. Shantanu Sharma, Mr. Ambaresh Tripathi and Mr. Prakhar Chauman, Adv. for the Applicant. Mr. Vikas Malhotra and Mr. M. P. Sahay, Adv. For R-1. Mr. Rishabh Mehta with Mr. S. L. Gundli, Adv. For R-2. Mr. Vijay Chandra, Ms. Purva Chugh, Adv. For R-3. Mr. Ardhendumauli Kr. Prasad & Mr. K.S. Parihar, Adv. For R-4. Mr. Sanyam Saxena, Adv. For R-6. Mr. K.V. Jagdishvaran and Mrs. G. Indira Adv. For R-8 & 68. Mr. Rudreshwar Singh, Adv. For R-9 & 41. Mr. Shubham Bhalla, Adv. For R-11 & 69. Mr. Dinesh Jindal, L.O, DPCC for R-12 & 57 Mr. Anil Grover AAG, for R-16 & 45. Mr. Jayesh Gaurav, Adv. For R-19. Mr. Mukesh Verma, Adv. For R-24. Mr. Sapam B. Meitei, Mr. Naresh Kumar Gaur & Mr. Z.H. Isaac Haiding, Adv. For R-26 & 53. Mr. A.K. Panda Sr. Adv. Mr. S. Panda and Mr. M. Paikaray, Adv. For R-28. Mr. Abhimanyu Garg, Adv. For R-30 & 59. Mr. Aruna Mathur and Mr. Yusuf Khan, Adv. For R-32 & 62. Mr. M. Yogesh Kanna with Ms. J. Janani, Adv. For R-33 & 63. Mr. Anil Shrivastav, Adv. For R-39. Mr. Sibho Sankar Mishra, Adv. For R-58. Mr. Devraj Ashok for State of Karnataka & Karnataka Pollution Control Board. Mr. Gopal Singh, Adv. for State of Tripura Mr. Balendu Shekhar, Adv. for GNCTD&DPCC
29.	Original Application No. 499/2014	Anupam Raghav & Anr Vs. U.O.I. & Ors.	Ms. Pooja Dhar, Adv. for the Applicant Mr. Vikas Malhotra, Adv. for R - 1 Ms. Savitri Pandey, Adv. for R-2 to 5, 10&11 Mr. Pradeep Misra, Adv. for R – 6 to 9 Mr. Roshan Lal Goel, Adv. for R - 19
30.	Original Application No. 102/2014 (M.A No. 686/2014, M.A No. 858/2014, M.A No. 872/2014, M.A No. 42/2015, M.A No. 287/2015 & M.A. No. 694/2015)	Sandplast (India) Ltd. & Ors. Vs MoEF & Ors.	Ms. Tasneema Ahmadi, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Neeraj K. Gupta, Adv, for R – 2 & 115 Mr. B.V. Niren, Adv. for R–3, 8 & 73 Mr. Sandeep Mahapatra, Adv. for R-4, 12&128 Mr. Bharat Sangal, Adv. for R – 5 Mr. Biraja Mahapatra, Adv. for R–6 & 65 Mr. Ved Prakash Gupta for R – 7

			<p>Ms. Puja Kalra, Adv. for R – 9 & 10 Mr. Balendu Shekhar, Adv. for R – 11 Mr. Om Prakash, Adv. for R – 13 Ms. Akansha, Adv. for R – 14 & 33 Mr. Rudreshwar Singh, Adv. for R - 16 Mr. Atul Jha, Adv. for R–17,36, 56, 78 & 98 Ms. Bansuri Swaraj, Adv. for R – 18, 37, 57, 79 & 99 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Beswal, Adv. for R – 20, 39 & 59 Mr. Devraj Ashok, Adv. for R – 23, 42 & 62 Mr. Pankaj Mishra, Adv. for R-24, 43&105 Mr. C.D. Singh, Adv. for R – 25, 64 & 86 Mr. Ashok Panigrahi, Adv. for R – 26, 46, 66, 88 & 108 Mr. S.P. Singh for R – 27 Mr. Neeraj K. Gupta, Adv. for R - 28 Mr. Raman Yadav, Adv. for R-30, 50, 70, 92&112 Mr. Bikas Kar Gupta, Adv. for R-31, 51, 71 & 93 Mr. Alok Kumar, Adv. for R - 32 Mr. Deepak Jain, Adv. for R-52, 94, 114&126 Mr. Avijit Roy, Adv. for R – 34 Mr. Atul Jha, Adv. for R – 36 Mr. Diny Pratap, Adv. for R - 45 Mr. Shubham Bhalla, Adv. for R – 47 & 67 Ms. Alpana Poddar, Adv. for R – 48 & 68 Mr. Yogesh Kanna, Adv. for R - 49 Mr. Mukesh Verma, Adv. for R - 63 Mr. Abhishek, Adv. for R – 74 Mr. Manjit Singh, Sr. Adv. along with Ms. Nupur Chaudhary, Adv. for R–81 Mr. Devashish, Adv. for R – 83 Mr. Preshit Surshe, Adv. for R - 85 Mr. Avnish Alahwat, Adv. for R – 87 & 107 Mr. Anil Soni, Adv. for R – 89 Mr. Ajay Choudhary, Adv. for R-90, 110&127 Mr. Y.K. Jain, Adv. for R – 92 Mr. Guntur Prabhakar, Adv. for R – 95 Mr. D.K. Arya for R – 101 Mr. Ajit S. Bhasme, Adv. for R - 105 Mr. Ravin Dubey, Adv. for R – 106 Mr. Jayant K. Sud, Adv. along with Mr. Vishal, Adv. for R - 109 Mr. S. Vallinayagam, Adv. for R – 111 Mr. Amit Agrawal, Adv. for R – 113 Mr. Krishan Venugopal, Sr. Adv. along with Mr. Santosh Kumar, Adv. for R – 116 Mr. Bipin B. Singh, Adv. for R – 117 Mr. Sakshi Popli, Adv. for R – 118 Ms. Beena Rani Pandey, Adv. for R – 119 Mr. Rajiv Bansal, Adv. for R – 120 Mr. D. Bhadra, Adv. for R – 121 Mr. Nishant Pandey, Adv. for R – 122 Mr. Abhishek Thakur, Adv. for R – 123 Mr. Ashok Gupta, Sr. Adv. along with Mr. Ghanshyam, Adv. for R - 129 Mr. P. Sharma, Adv. for State of Mizoram Ms. Sakshi Popli, Adv. for NDMC Mr. Suresh Tripathy, Adv. for DJB Mr. A. K. Panda, Sr. Adv. for SPCB, Odisha Mr. Rudreshwar Singh, Adv. for State of Bihar & BPCB Mr. Anil Grover, AAG Ms. Hemantika Wahi, Adv. for Gujarat PCB Mr. Vikas Singh, Sr. Adv.</p>
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31.	Original Application No. 148/2015 (M.A. No. 634/2015 & M.A. No. 1071/2015)	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. For the Applicant. Mr. Vishwendra Verma, Adv. For R-1 Mr. Anil Grover and Mr. Rahul Khurana, Adv. for R-2 to 8 Mr. Ankit Goel, Adv. for R-9
32.	Original Application No. 261/2015	Rajeev Raheja Vs. Delhi Municipal Corporation & Ors.	Mr. Rajib Raheja, Adv. for Applicant Ms. Pooja Kalra, Adv. for R-1 & 2 Mr. D. Rajeshwar Rao, Mr. Charanjeet Singh, Adv. for R-3 & 4

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